

HIGH COURT OF MANIPUR AT IMPHAL

OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF AUGUST, 2023

HIGH COURT OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
3019	313	3332	109	14	123	133	13	146	2995	314	3309

Disposal of cases which are 5 to 10 years old during the month			Pendency of cases which are 5 to 10 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
5	1	6	308	34	342	3	3	6	37	27	64

SUBORDINATE COURTS OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
5142	2695	7837	130	76	206	93	47	140	5179	2724	7903

Disposal of cases which are 5 to 10 years old during the month			Pendency of cases which are 5 to 10 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
2	8	10	955	603	1558	0	49	49	239	91	330

P. Abin 16/9/23
SUPERINTENDENT: STATEMENT